

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.05.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/78/2021
NAME OF THE COMPANY	PRG Buildcon Pvt Ltd
NAME OF THE PETITIONER(S)	Zealtop Granito Pvt Ltd
NAME OF THE RESPONDENT(S)	PRG Buildcon Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared.

Mr. Harsha appeared on behalf of the Corporate Debtor. He undertakes to file Vakalatnama and counter affidavit. It is to be filed within seven days without fail by giving copy to the other side and the other side may file rejoinder, if any within seven days.

Matter stands adjourned to 18.06.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL